

N O T I C E

This is for information to the learned members of the Bar that on Saturday i.e. on 17.02.2024 special Bench(es) shall be constituted for taking up writ petitions relating to “retirement benefit cum pension” matters. Accordingly learned state counsels are requested to seek necessary instructions from the respective departments.

By Order,

Sd/-

Dated the 7th February, 2024
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)
Joint Registrar (L&C)